

During the current year, there have been no reports of major disease/pest outbreak. However, low incidence of Rice Turr Virus in Andhra Pradesh and Leaf Curl Virus disease in Cotton in Rajasthan, Punjab and Haryana has been reported. No significant loss has been reported by the concerned States on these crops.

(d) The following steps are being taken to protect the crops from such diseases :

- (i) Regular surveillance to monitor virus diseases incidence for undertaking timely control measures against insect vectors;
- (ii) Use of resistant/tolerant crop varieties in various diseases prone areas;
- (iii) Training of extension functionaries and farmers for the adoption of Integrated Pest Management of which encompasses cultural, mechanical and biological control methods as well as need based use of safe pesticides;
- (iv) Publicity through mass media for the education of farmers in the proper management of the virus diseases.

[English]

Disbursement of Montreal Fund

3386. SHRI RAM SINGH KASHWAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the IDBI's modus operandi for disbursing funds made available by the World Bank under Montreal Fund for Ozone Depleting Substances (ODS) phaseout projects to the approved industrial units is working satisfactorily;

(b) whether many Industrial units are facing harassment resulting in considerable delay in implementation of their projects;

(c) if so, the reasons therefor;

(d) whether many industrial units have already spent huge amount of funds from their own resources towards the implementation of Ozone Depleting Substances (ODS) Phase out Projects in view of the approval of their projects;

(e) if so, the steps taken or being taken for speedy disbursement of the Montreal Funds to the eligible industries;

(f) whether the Government have received any suggestions for simplification of the procedure by allowing IDBI to complete the requisite formalities;

(g) if so, the details thereof; and

(h) the action taken by the Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT):
(a) Yes, Sir; the arrangement is now working satisfactorily.

(b and c). There was some delay in implementation of the projects approved before May 1995 as the model legal agreement to be signed between the IDBI and beneficiary enterprises could be finalised only in May 1995. Projects approved subsequently are being implemented on time.

(d) In many cases, funds have been reimbursed to enterprises whose projects were approved before May 1995 and who had met expenditure from their own resources.

(e) Technical assistance was provided to many enterprises in preparing specifications of equipments to be procured under the project. Meetings with IDBI and enterprises were held with a view to solve enterprise specific difficulties.

(f) to (h). The model legal agreement contains necessary security clauses for ensuring refund of money to the IDBI, in case the Montreal Fund money was not utilised properly. Some of the enterprises had suggested that security clauses be deleted or diluted. The suggestion could not be accepted as the clauses are necessary to ensure proper utilisation of the grant. However, disbursement to the extent of thirty percent of the grant amount is possible pending creation of final security by the enterprises.

[Translation]

Post of Inspector in Commission

3387. SHRI PANKAJ CHOWDHARY :
SHRI SATYA DEO SINGH :
SHRIMATI DIPIKA H. TOPIWALA :
SHRIMATI MAHENDRA KUMARI :
SHRI BRIJBHUSHAN SHARAN SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have received any request from the Women Commission in regard to creating a post of Inspector level in the Commission itself to register reports on the atrocities committed on women so as to save the victim women from the troubles faced by them at the time of registering the report;

(b) if so, the details thereof;

(c) whether the Government have taken a final decision in this matter;

(d) if so, the details thereof; and

(e) if not, the time by which the Government propose to take any decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI VIMLA VERMA) : (a) No, Sir.

(b) to (e). Dose not arise.

[English]

Physical Education Teachers

3388. SHRI SURAJ MANDAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal to derecognize all 3 year courses for appointment of physical education teachers in Governmnet schools and extend duration of these courses to four years; and

(b) if so, the time by which the decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) The University Grants Commission has recommended the introduction of three year courses for physical education teachers and suggested that all shorter courses of one year duration be done away with. There is no proposal to derecognize three year courses for physical education teachers.

(b) Does not arise.

Training Centres of ICDS

3389. SHRI N.J. RATHVA :
SHRIMATI BHAVNA CHIKHLIA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of training centres established for the officers of Integrated Child Development Services in the country particularly in the tribal areas of Gujarat till date;

(b) whether some more centres are proposed to be established;

(c) if so, the details thereof, State-wise; and

(d) the number of Balwadi centres sanctioned for the Tribal Districts in the State so far?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI VIMLA VERMA) : (a) The training of Child Development Project Officers (CDPOs) and Additional Child Development Project Officers (ACDPOs) is conducted by the National Institute of Public Cooperation and Child Development (NIPCCD) at New Delhi and at its three Regional Centres located at Bangalore, Lucknow and Guwahati.

(b) No, Sir.

(c) Does not arise.

(d) 816 Balwadi centres have been sanctioned in the State of Gujarat including in tribal districts.

Cooperative Sugar Factories

3390. SHRI M.V.V.S. MURTHY :
SHRI SULTAN SALAHUDDIN OWAIISI :

Will the Minister of AGRICULTURE be pleased to state :

(a) the names of Cooperative Sugar Factories functioning in the country, State-wise;

(b) whether almost all the cooperative Sugar Factories are working at a loss;

(c) if so, the estimated per annum loss incurred these Factories, State-wise; and

(d) the concrete steps being taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN) : (a) The names of the Co-operative Sugar Factories functioning in the States as on 30.9.95 is given in the attached Statement.

(b) to (d). Information is being collected and a statement will be laid on the Table of the House.

STATEMENT

List of Co-operative Sugar Factories working in the States as on 30.9.1995

S.No.	Name of Factory	Sector
1	2	3
ANDHRA PRADESH		
1.	*The Palkel Coop. Sugar Ltd. Peelaralli Palakel Distt. West Godavari.	Coop. *Not functioned during 1994-95.
2.	West Godavari Coop. Sugars Ltd., Bhimadele, Taluka Eluru, Distt. West Godavari.	Coop.